

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 1155/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: Transport Corporation of India
V/s.
Minwool Rock Fibers Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
40	BALAWPAL	ADV. FOR OPERATIONAL CREDITOR	

ORDER

C.P. No. 1155/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. He has placed on record the Memo of Withdrawal. Seeking permission to Withdraw the Petition.
3. The Petition is disposed of as Withdrawn. To be Consigned to Records.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
07.09.2017

Sd/-

M.K. Shrawat
Member (Judicial)